

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1182/ND/2018

IN THE MATTER OF:

M/s. JV Restaurant Pvt. Ltd.

...PETITIONER

Section

Under Section 10 of IBC

Order delivered on 26.11.2019

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :Mr. Jaswant Singh, (PCS)

For the Respondent/ Corporate-debtor :

ORDER

The intimation under regulation 30(2) (d) and regulation 17 (1) of IBBI (IRP CP) regulations, 2016 is taken on record with just exceptions. Report the further development after four weeks. Post the matter to 13.01.2019.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Meenu)